

Government of Jammu & Kashmir
Housing & Urban Development Department
Civil Secretariat, Srinagar/ Jammu

Notification

Jammu, the 20th May, 2020.

S.O.-174 In exercise of the powers conferred by sub-section(2) of section 27 of the Jammu and Kashmir Municipal Act, 2000, the Government hereby notify the name of Shri Surinder Kumar S/o Shri Shrinivas R/o W.No. 9 near J&K Bank Akhnoor, (Member Ward No. 9 of Municipal Committee, Akhnoor) to have been declared as elected President of the Municipal Committee, Akhnoor w.e.f. 06-03-2020.

By Order of the Lieutenant Governor.

Sd/-

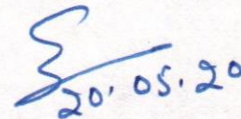
(Dheeraj Gupta)IAS
Principal Secretary to Government,
Housing & Urban Dev.Department.

No.HUD/ULBJ&K/61/2020

Dated: 20 05-2020

Copy to the:-

1. Chief Electoral Officer, J&K, Jammu.
2. Divisional Commissioner, Jammu.
3. Commissioner/Secretary to the Government, General Administration Department.
4. Commissioner/Secretary to Government, Department of Law, Justice and Parliamentary Affairs..
5. Special Secretary to Chief Secretary.
6. Deputy Commissioner, Jammu.
7. Director Local Bodies, Jammu.
8. Government Press, Jammu for publication in the extra-ordinary issues of the Government Gazette.
9. Private Secretary to Principal Secretary, Housing & Urban Dev. Deptt.
10. Concerned.
11. Executive Officer, Municipal Committee Akhnoor.
12. Master file/stock file.


20.05.20

(Ms Saroj Khah)
Under Secretary to Government,
Housing & Urban Dev,Department.